

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 553 of 2020

IN THE MATTER OF:

Jayanthi G. Ravi

...Appellant

Versus

Chemizol Additives Pvt. Ltd.

...Respondent

Present:

For Appellant :

**Mr. Rahul Kriplani and Ms. Haripriya Padmanabhan,
Advocates**

O R D E R

(Through Virtual Mode)

14.07.2020 Despite service of notice, there is no appearance on behalf of the Respondent. Respondent's appearance is awaited. Let the matter be listed 'for Admission (After Notice)' on **10th August, 2020**.

The Respondent shall be at liberty to file reply-affidavit within two weeks. Rejoinder, if any, be filed by the Appellant within a week.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

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